

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 39
(IB)-1825(PB)/2019
IA-5853/2023, New IA3350/2024

IN THE MATTER OF:

Small Industries Development Bank of India Petitioner
Vs
M/s. Radhay Sham Tandon Respondent
Manufacturing Pvt Ltd.

Order under Section 7 of (IBC) CIRP

Order delivered on 03.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HEARING THROUGH HYBRID MODE (PHYSICAL & VC)

PRESENT:

For the Ex-management : Adv. Pulkit Deora
For the Respondent :

ORDER

IA-5853/2023

This application stands disposed of as not pressed by the Ld. Counsel for the Applicant.

New IA 3350/2024

Issue notice of this application to the Respondent(s) by all modes, returnable by 06.08.2024.

List this application on **06.08.2024**. In the meantime, Ld. Counsel for the Applicant is directed to file hard copy of the application.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)